

[Shri A. C. Guha]

of Agriculture)—Central Arid Zone Research Institute, Jodhpur.

(v) Seventy-Fifth Report on the Ministry of Food and Agriculture (Department of Agriculture) — Indian Council of Agricultural Research.

(vi) Seventy-Seventh Report on the Ministry of Food and Agriculture (Department of Agriculture)—Central Rice Research Institute, Cuttack.

(vii) Seventy-Eighth Report on the Ministry of Food and Agriculture (Department of Agriculture)—Forest Research Institute and Colleges, Dehra Dun.

(2) Minutes of Sitzings of the Estimates Committee relating to Procedural and Miscellaneous Matters.

MINUTES OF COMMITTEE ON PUBLIC UNDERTAKINGS

Shri P. G. Menon (Mukundapuram): I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the First, Second, Third, Fourth, Fifth, Sixth, Seventh, Eighth, Ninth and Tenth Reports.

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13.40 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 4th May, 1965, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for

the term ending on the 30th April, 1966:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1966, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Monday the 10th May, 1965, the Deputy Chairman declared the following Members of the Rajyas Sabha to be duly elected to the said Committee:—

1. Shri M. P. Bhargava
2. Shri Chandra Shekhar
3. Shri S. C. Deb
4. Shri R. S. Panj hazari
5. Shri Ram Sahai
6. Shri Niranj an Singh
7. Shri Atal Bihari Vajpayee."

(2) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 5th May, 1965, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

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13.40½ hrs.

ESTIMATES COMMITTEE

SEVENTIETH REPORT

Shri A. C. Guha (Barasat): I beg to present the Seventieth Report of the Estimates Committee on the Ministry of Transport—Paradeep Port.